

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE

Application No. 37 of 2012

S.P. Surendranath Karthik
No. 9, Lake View 2nd Street,
Ayyappa Nagar, Madipakkam,
Chennai- 600 091.

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Applicant,

-Vs-

1. The Chairman,
Pallavaram Municipality
Pallavaram Municipal Office,
Chromepet, Chennai- 600 044
2. District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Maraimalai Adigalar Street, M.M.Nagar
Kancheepuram District
3. Chairman,
Tamil Nadu Pollution Control Board
Corporate Office, No.26, Anna Salai
Guindy, Chennai-32
4. Chairman,
Central Pollution Control Board
Padvesh Bhavan, East Arjun Nagar,
Delhi 110 032
5. The District Collector,
Kancheepuram District,
Kancheepuram
6. Additional Chief Secretary to Government
Municipal Administration and Water
Supply Department, Secretariat, Chennai-9
7. Secretary to Government
Government of Tamil Nadu
Public Works Department,
Secretariat, Chennai-9
8. Engineer in Chief (Water Resource Organization)
and Chief Engineer (General)
Public Works Department
Chepauk, Chennai 600 005
9. Principal Secretary to Government,
Department of Environment and Forests,
Secretariat, Chennai-9


COMMISSIONER
Pallavapuram Municipality
Chromepet, Chennai-600 044

- 10. District Magistrate,
Kancheepuram District,
Kancheepuram
- 11. Principal Secretary to Government,
Department of Revenue,
Secretariat, Chennai-9
- 12. The Commissioner
Pallavaram Municipality
Pallavaram Municipal Office,
Chrompet, Chennai- 600 044

... Respondents

REPORT FILED BY THE 12th RESPONDENT

I, Mathivanan, son of Chelliah, Hindu aged about 57 years, Working as Commissioner, Pallavapuram Municipality, Chennai-44, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Commissioner of the Pallavapuram Municipality, the 12th respondent herein and well conversant with the facts of the case from the connected files.

2. It is submitted that the work of remediation of the Periya Eri at Ganapathypuram, Pallavapuram, has progressed with the Bio-mining process, that was given after a competitive bid.

3. The work involves the Bio-mining of the legacy waste. The work order was issued on 28-09-2018 to M/s Sigma Global Environ Solutions Pvt Limited. The time for completion of the work is 12 Months. The work was commenced only 21-01-2020 after erection of machinery and Power Supply was obtained for the Bio-mining works.

4. As on 07-04-2021, the bio-mining work has been completed to the extent of 96% and an extent of 1,03,000 cubic meters out of the total extent of 1,08,000 Cubic Meters has been mined.

5. The process of segregation of the mined waste is under process and the same has been completed to the entire extent of the mined waste. The balance of 5000 Cubic Meters will be completely mined and disposed off on or before 30-04-2021. The assessment as to whether any further waste is remaining in the site and the extent if any are being assessed by the CES, Anna University and the said Institution is yet too submit its report.


COMMISSIONER
Pallavapuram Municipality
Chrompet, Chennai- 600 044

6. The expected completion of the work is 30-04-2021. The accumulated recovered and segregated waste is to be disposed off as Refuse Derived Fuel (RDF). For this purpose, the agreement has been entered into by the Contractor for Bio-mining namely M.s Zigma Global Environ Solutions Pvt Ltd with ACC Cements Limited, Wadi. The lifting of the RDF has been completed to the extent of the mined and segregated waste as on 07-04-2021.

7. The work undertaken by this respondent as per the Work-order is only for Bio-mining and the further process of restoring the water body by de-silting and development of facilities will be done by the Public Works Department.

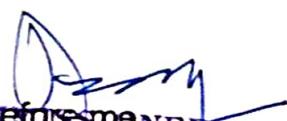
8. Further it is submitted that the inflow of sewage and solid waste into the lake has been arrested and the work of establishing Peripheral Drains around the lake has been completed and the pumping of the said inflow of sewage is pumped to the Sewage Treatment plant. The said project has been combined with the Keelkattalai Eri and the work order was issued on 07-02-2018, 23-03-2018, to M/s D. Thamilrajan & Co.

9. The said project has been completed and the collection mains and pumping systems have come into operation from October 2020. No sewage is now reaching the Periya Eri from that date. Only surface run-off during rains is now reaching the Lake.

10. Short Term report regarding the available further Solid Waste after completion of the Bio-mining of the existing solid waste will be submitted on the receipt of the Report of CES, Anna University.

In the foregoing circumstances it is prayed that this Honourable Tribunal may be pleased to accept the above and pass suitable orders and thus render Justice.

Solemnly affirmed on
This the 8th day of
April 2021 and the
Deponent herein has
Affixed his signature
in my presence


CO-DEPONENT
Pallavapuram Municipality
Chromepet, Chennai-600 044
S. Ram Senthil Kumar
Advocate, Chennai.

S. RAM SENTHIL KUMAR
ADVOCATE, E. No.2522/00
D5, 31/15, 1st Main Road,
Gandhi Nagar, Adyar,
Chennai - 600 020.

**NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

APPLN. No. 37 OF 2012

**REPORT BY 12th RESPONDENT
AS ON 08-04-2021**

**M/S P.SRINIVAS.
N.K. PONRAJ.
R PURUSHOTHAMAN**

COUNSEL FOR 12th RESPONDENT.

CELL NO. 94862 04469.